As far as our receiving a memorandum from 24 unions is concerned. ) have not received. If you forward i, to me, 1 would Like to help them as much as possible.

SHRI PARVATHANENI UPENDRA: My other queslion is this. The Minster has admitted that there is a lacuna in the Act. Wou'd the Goveinment lake action to amend the Act'? Definitely the Government can provide in the Act or while giving the permission to foreign airlines to operate in India, they can stipulate a condition that they must have an office here and that they should not employ a GSA instead.

Part (b), while employing a GSA and closing down their offices, they are culling down their expenditure and earning enormous profits which they are tnilising to undercut rales. There is an unfair competition also, because of which our Air India is also being affected. Will the Minister take steps so that they do not reduce the rates to the disadvantage of Air India anti other foreign airlines '. '

SHRI JAGDISH TYTLER: Sir. all airlines are governed by the IATA regulations. That is an international body which regulates the fares. We cannot control other Airlines and we cannot tell Ihem thai you can have your own offices and you cannot have agencies and all that. The competition is such that they want to sell their tickets. Under the IATA regulations there is a set commission which is given to the aeen's. But once they appoint GSA they are allowed 3 per cent extra and more commission on selling certain tickets. So what happens these agen's give eon-cessions out of their commissions so that , they are able to sell their airlines tickers. It is a competition affairs. I do noi think the Government of India or any Government in ihe world has regulations to control such things. 1 would also like to inform the hon. Member that places like America where it is not legal lo have GSA what the airlines are doing is that they are able lo give more commission under such consolidators. So it is a commercial venture of the airlines. Whereas it is possible our Air India is also doing.

MR. CHAIRMAN: Next question.

162. [The questioner (Shri Ajit P. K. was absent. For am., ide cols. 31—34 infra],

163. [The questioners (Shri Ramnaia-yan Goswami unci Shri Sunii Basu Ray) were absent. For answer, vide cols. 33 in-fra\.

\*I64. [The questioners (Shri Pawan Kumar Bansal and Shrimati Krishna Kaul n, i,. ih. u in. For answer, vide cols. 34-35. infra].

## **Purchase of Electronic Lung Function** Machine by Safdarjmu; Hospital

\*I65. SHRI ATAL BIHARI VAJ PAYEEt: SHRI KAILASH PATI MISHRA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to slate:

- (a) whether it is a fact that the Safdar-Jung Hospital, New Delhi had purchased an expensive 'electronic lung func ton machine' despite the fact that there were no trained personnel available to bandh it and that a high level Screening Committee had categorically rejected the prop
- (bl if so, what weie the reasons as ed by the Committee for its rejection and what compulsion arose later io purcha
- (cj whether it is also a fact that two Operation Tables worth lakhs of which hail not measured up In the req m reed specifications had been purchased Treadmill for use in heart-tests, c lakhs of rupees is lying unused if so, what are the details thereof'. '

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHA-PARDE): (a) and (b) The pro-for the purchase of "electronic lung function machine" was initiated in October,

<sup>†</sup>The question was actually asked on the floor of the House by Shri Atal I; Vajpayee.

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The Indent for the purchase of an "electronic lung function machine" was placed in November. 1985 after approval by the Screening Committee in October, 1985 and after a doctor of the Safdarjung Hospital had been trained at the All India Institute of Medical Sciences to operate the machine. At no stage the Screening Committee bad rejected the need for purchasing the "electronic lung function machine".

(c) Two Operation Tables costing Rs. 75, 000 - each with acceptable specifications were purchased through D. G. S. &D. These Operation Tables are in use. The | Treadmill was not purchased.

श्री श्रटल बिहारी बाजवेयी : महोदय, काफी लंबा जबाब दिया गया. लेकिन जबाब स्पन्द नहीं है। पहली बात नो यह मैं जानना चाहता हं कि अनत्वर, 1984 में जब "इलेक-दोनिक लंग फंक्शन मणीन" की खरीदने जा प्रस्ताव किया गया, तब बबा प्रस्ताव करने वाले की यह पता नहीं था कि रेसपिरेटरी लेबोरेटरी में कोई विशेषज्ञ नहीं है ? यह प्रस्ताव किसने किया? वया प्रस्ताव विना इस बात की ध्वान में रखे हुए कि पुरा रहीं होगा, किया गया? जवाब में कहा गया है कि स्कीतिंग कमेटी ने किसी स्तर पर प्रस्ताव रद्द नहीं किया है, मगर स्क्रीनिंग कमेटी ने

कहा है कि ग्रगर विशेषज्ञ नहीं है तो मशीन लेकर वया करेंगे? यह प्रस्ताव को रह करना नहीं हुआ तो क्या हुआ?

to Questions

मानव संसाधन विकास मंत्री (श्री पी०वी० नर्रातह राव) : किसी मणीन की मंगाने में ढाई साल लग जाते हैं ग्रीर एक विजेपज्ञ तैवार करने में चार महीने लगते हैं, तो यह तो दूर अंदेणी की बात हुई कि पहले मणीन की बात की गई ग्रोर उन्हें,ने कहा कि ग्रच्छा ग्रभी तो ग्राप पहले विशेषज्ञ तैयार कीजिए, तो विशेषेज्ञ तैयार किया गया । फिर इसको रिपीट किया गया कि हमें मशीन चाहिए, तो में समझता हं कि यह बहुत श्रन्छा किया, पहले मशीन की मांग की जिसमें तीन साल लग मकते हैं और . . . (स्ववधान)

श्री घटल बिहारी वाजपेयी : उन्होंने, किसने मांग की?

श्री पी० बी० नर्रासह राव : उम डिपार्ट-मेंट बालों ने, जो जवाब में दिया है, डिपार्ट-मेंट वाले कहते हैं कि हमें मणीन चाहिए। स्कीनिक कमेटी ने कहा कि पहले विशेषज्ञ तैयार की जिए। आदमी तैयार किया गया, फिर दो माल लग गए। इससे पता चलता है कि जिल्होंने मांग की थी उन्होंने बड़ी दूर-अंदेशी से काम लिया था।

श्री ग्रटल बिहारी बाजपेयी : मभापति महीदय, यह दूर-दिशता है कि प्रस्ताब कर दिया जाए भीर यह तय इ हैं। कि मणीन आने के बाद कोल चलाएगा ? यह दूरदशिता है या धसक्षमता है ? सफदरजंग अस्पताल राज-धानी का एक प्रमुख ग्रस्पताल है। मगर उसमें ब्राधनिक चिकित्सा के जो उपकरण उपलब्ध होने चाहिए, वह अभी तक वहां नहीं है। ग्रस्पताल में बिस्तरों की कमी है, मरीज पलंग के नीचे लिदाए जाने हैं। मैं पृष्ठ रहा हूं कि जवाब के अन्त में कहा गया है--- दि ट्रेड-मिल वाज नॉट परचेज्ड ।

महोदय, स्राप जानते हैं कि यह ट्रेडिमिल जो दिल के मरीज हैं उनके लिए आवश्यक हैं। तो इतनी दूर-अंदेशी की कि जब लेबोरेट्री तैयार नहीं थी तब तो लंग रेस्पिरेटरी उप-करण खरीदने का प्रस्ताव कर दिया गया लेकिन जब ट्रेडिमिल खरीदने की बात आई तो उसको सस्वीकार कर दिया गया। क्या मंत्री महोदय...

श्री पी० बी० नर्रांसह राव: ग्रस्वीकार करने की बात नहीं है। जो जवाब मिलना या ग्रापको मिल गया। जो ग्रापने कहा कैटेगरिकली रिजेक्ट कर दिया गया है, वह गलत साबित हो गया। श्रव इधर-उधर बीटिंगएवाउट दिव्यक्त करने से क्या लाभ?

श्री स्रटल बिहारी वाजपेयी: सभापति महोदयः देडीमल खरीदने का प्रस्ताव क्यों रदद किया गया, यह इधर-उधर करना है?

KUMARI SAROJ KHAPARDE: It was not purchased. That is what we have said.

SHRI ATAL BIHARI VAPAYEE: Why was it not purchased ?

KUMARI SAROJ KHAPARDE: We will purchase when the time comes.

SHRI ATAL BIHARI VAJPAYEE: Is the reply satisfactory?

KUMARI SAROJ KHAPARDE: Yes, Of course.

श्री पी० बी० नर्रांसह राख: यह तो चित भी मेरी पट भी मेरी वाली बात हो गई जहां खरीदा बहां पूछते हैं कि क्यों खरीदा और जहां नहीं खरीदा वहां कहते हैं कि क्यों नहीं खरीदा।

श्री ग्रटल बिहारी बाजपेयी: जहां गड़बड़ खरीद की गई वहां पूछा जाएगा कि क्यों खरीदा गया, जो नहीं खरीदा गया तो उसके लिए पूछेंगे कि क्यों नहीं खरीदा।

श्री बी० सत्यानारायण रेडी: मंत्री महोदय ने ग्रपने जवाब में कहा है कि बाजपेयी जी तोड मरीड रहे हैं, तो मैं मंत्री जो का ध्यान सफदरजंग ग्रस्पताल व दूसरे जो राज-धानी के ग्रस्पताल हैं, जैसे राममनोहर लोहिया ग्रस्पताल, जब प्रकाश नारायण ग्रस्पताल, इनके बारे में ध्यान दिलाना चाहता है। इनके बारे में कई बार चर्चा हैं। चकी है, जो इंस्ट्रमेंट इन ग्रस्पतालों में है इनके बारे में ग्राम तौर पर कहा गया है कि ये इंस्ट्रुमेंट वहां बराबर नहीं है। स्नाज का जं। प्रश्न है, इस संबंध में मैं यह कहना चाहता हं कि इन बातीं को नजरप्रन्दाजं नहीं करना चाहिए । जो इंस्ट्र मेंट लोगो के जीवन को बचाने के लिए, लोगो के जीवन की रक्षा करने के लिए जरुरी हैं उन इंस्ट्र मेंटस को इन हास्पीटल्स में रखना बहुत जरूरी है। जिन ग्रस्पतालों में स्पेश-लिस्ट नहीं है इसके बारे में पहले से सोचा जाना चाहिए । पहले से ही स्पेशलिस्ट नहीं होते । जबाब में कहा गया है कि स्पेशतिस्ट न हाँने के कारण यह मशीन खरीदी नहीं गई, इलैंक-टानिक्स लंग फंग्शनिंग मशीन नहीं खरीदी गई।

श्री सभापति : आपका प्रश्न क्या है ?

श्री बी॰ सत्यनारायण रेड्डी: मेरा मंती महोदय से सीधा सवाल यह है कि ऐसे हास्पीटल जो राजधानी और पूरे देश के अन्दर हैं, इन के अन्दर जिस मशीनरी की जरूरत है वह पहले से ही तैयार होनी चाहिए। तो मैं मंती महोदय से जानना चाहता हूं कि इस के लिए स्पेशलिस्ट पहले से ही तैयार करने की क्या कोई योजना सरकार के पास है? अगर है तो वह क्या है और इस संबंध में सरकार की नीति क्या है?

कुमारी सरोज खापडें: श्रीमन्, माननीय सदस्य ने जो मुझाव सदन के सामने रखा है कि इस तरह की मशीनें अन्य अस्पतालों में जो हैं उसके लिए, उन मशीनों को ठीक इंग से चलाने के लिए लोगों को ट्रेन्ड करना चाहिए ताकि उनका इस्तेमाल ठीक ढंग से हो सके ।
यह मुझाब बास्तब में स्वागत योग्य है और हम
लोग इसको ध्यान में रखेंगे । सफदरजंगहास्पीटल के संदर्भ में उन्होंने अन्य अस्पतालों
का भी जिक्र किया है कि अन्य अस्पतालों में भी
इस प्रकार की मशीनें पड़ी हुई हैं। इन मशीनों
को ठीक ढंग से चलाने के लिए लोगों को ट्रेन्ड
करेंगे ताकि जनसाधारण को इनका लाभ
मिल सके।

## DR. G. VIJAYA MOHAN REDDY:

Mr. Chairman Sir, through you, 1 would lite to ask one question of the hon. Minister. I am not talking of a very costly equip- i ment which may be useful in certain selective cases but I am talking of ordinary equipment for laboratories. Distilled water is not there in the schedule of supply. Reagents are not properly replenished. These are the complaints which we are receiving from the laboratories attached to the CGHS Hospitals. The equipment is also not replaced. Today morning. 1 went to Parliament House Annexe. Distilled water was. not in the schedule of supply. They were telling me that the instruments had become old and they were not in a position to give me the correct reasons. This is the particular situation. Laboratories are some of the most important part ofthe hospitals. (Interruption).

MR. CHAIRMAN: She says that if you want to know about other hospitals, she will need a notice.

DR. G. VIJAYA MOHAN REDDY: Yes, Sir.

PROF. B. RAMACHANDRA RAO: Sir, referring to this queston, I would like to ask the hon. Minister whether in the ] Delhi hospitals where such equipments are not functioning or are out of order, there is a common problem that in some cases j expert orders a machine and by the time

the machine comes, he would be leaving for another job and therefore, there is always a mismatch. I would like to ask this question whether it is possible to keep two experts when you have such costly machines. Secondly, in case an expert is not available, I want to know whether an expert from a neighbouring hospital can be utilised for the purpose of using this machine optimally.

SHRI P. V.. NARASIMHA RAO: Sir, this could be done but keeping two expert\* for one machine in the expectation or in the apprehension that one of them might leave is not a practical proposition. But in each case, we will have to depend on its merits whether we can really get somebody from the next hospital and that will have to be looked into in each case.

SHRI LAKSHMI KANT JHA: Sir, may I in this context suggest to the hon. Minister that having two experts for a machine would also enable a fuller use of the equipment. At the moment, most expensive machinery functions during certain limited hours. Those are the very hours when people are working either in their offices or elsewhere. Now if you have two experts then the same equipment could be working for 12, 14 or 16 hours a day. You would get much better results with a fuller use of our manpower and a better return on the expensive equipment, whether imported or indigenous, which are installed in our hospitals.

SHRI P. V. NARASIMHA RAO: Sir, it is a good suggestion but it opens up certain other questions. Not just the expert but his assistants; the whole staff connected with the working of that machinery will have to be duplicated. That would mean additional expenditure. It is a very valid question. But whether we can do it in respect of every machine remains to be

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seen because it is a fact that the machine which we have is used for only a limited time and if it has to be used for double that time, what the implication will be in respect of the overall staff will have to be seen. But, I have noted the suggestion. Sir. If there is a possibility of doing so in the case of a very sophisticated machine, which is available at only one place and not available in every hospital and the demand for which is very heavy, it will be worthwhile to double the staff and make use of it for double the time. I would certainly look into the possibility.

MR. CHAIRMAN: Question No. 166.

## Decline in Room Occupancy in the Hotels of ITDC

\*166. SHRI BIR BHADRA PRATAP SINGH:

SHRI BHAGATRAM MAN-HAR!:

Will the Minister of TOURISM be J pleased to state:

- (a) whether it is a fact that room occupancy of number of hotels of ITDC has declined *durin*» [he first six months of 1987 as compared to the first six months of 1986;
- (b) if so, what are the details in this regard;
- (c) whether the decline of room occupancy of ITDC owned hotels this year is j due to inadequate publicity abroad; and
- (d) if so, what are the steps Government are contemplating to increase the room j occupancy of ITDC hotels during the next j six months?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND THE MINISTER OF STATE OF THE! MINISTRY OF TOURISM (SHRI JAGDISH TYTLER): (a) to (d) A Statement is laid on the Table of Sabha.

tThe question was actually asked on the floor of the House by Shri Bhagatram Manhar.

## Statement

- (a) and (b) The overall average percentage of room occupancy in ITDC's 25-Hotels during the first six months of 1987 was 70% as against 64% for the same period of 1986. There was marginal decline in occupancy in respect of only three hotels viz. Ashok Bangalore, Temple Bay Ashok Beach Resort, Mamallapuram and Samrat, New Delhi as per attached Annexure. (See below).
- (c) and (d) Publicity Promotion and marketing overseas is undertaken by Government of India Tourist Offices located in important tourist generating-markets.

To accelerate tourism to India publicity is carried out through posters, brochures, films, audio-visuals, advertisement through-TV, radio and video, in addition to print media, etc.

To achieve higher percentage of room. occupany numerous steps have been taken by the ITDC which *inter alia* included:

- (il participation in travel trade forums. in overseas market,
- (ii) sponsoring of travel writers and journalists from abroad and writing about India anti the Ashok Group Hotels.
- (iii) sponsoring of familiarisation, tours of foreign travel agents to India in coordination with Air India,
- (iv) signing of special rate contracts with foreign tour operators by offering ncentives on volume based business to encourage group tourism,
- (v) establishing personal contacts with major tour operators and travel agents for promoting traffic to India,
- fvi) marketing and reservation tie-ups with International Hotel chain e. g.
  - (I) Odner Hotel Representatives Lt. Hong Kong.
  - (2) Golden Tulip Worldwide Hotels,. Holland